

Name of the Corporate Debtor: ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 20-10-2023; List of Creditors as on: 03-11-2023; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 3; Last 5 digit of registration number: 10009

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	5	6278275168	1	2959653130	64.64			3318622038	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	387	2595010798	345	1604037027	35.03		905947669	85026102	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	171863722	2	15222862	0.33			156640859	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		395	9045149688	348	4578913019	100.00		905947669	3560288999	